

**HIGH COURT OF SIKKIM
GANGTOK**

No.: 11/COMP/HCS

Dated: 08/07/2024

CIRCULAR

This is for the information that the High Court and Subordinate Courts of Sikkim is migrating to **e-Filing version 3.0** developed by e-Committee, Hon'ble Supreme Court of India.

In this regard, for migration of e-Filing to 3.0 version, there will be a **downtime of three days w.e.f. 10.07.2024 to 12.07.2024** and therefore e-Filing portal will not be available. The cases, *if any*, during such downtime may be filed physically.

The activation of e-Filing 3.0 will be notified separately.

By Order,


Sd/-
(Benoy Sharma)
CENTRAL PROJECT COORDINATOR

Memo No.: 93/HCS/COMP(II) 4698-4720

Dated.: 08/07/2024

Copy to.:

1. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
2. Additional Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim.
3. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
4. Advocate General, Government of Sikkim, Gangtok.
5. Additional Advocate General, Government of Sikkim, Gangtok.
6. Principal District & Sessions Judge, Gangtok.
7. All District & Sessions Judge.
8. Member Secretary, Sikkim State Legal Services Authority, Gangtok.
9. Legal Remembrancer-cum-Secretary, Law Department, Government of Sikkim, Gangtok.
10. All Chief Judicial Magistrate-cum-Sr. Civil Judges.
11. All Civil Judge-cum-Judicial Magistrates.
12. Assistant Solicitor General of India.
13. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok.
14. President, Sikkim High Court Bar Association, Gangtok,
15. President, Namchi Bar Association.
16. P.A. to Registrar General, High Court of Sikkim.
17. P.A. to Registrar, High Court of Sikkim.
18. P.A. to Registrar (Judicial Service), High Court of Sikkim.
19. All Section In-charge, High Court of Sikkim.
20. All Readers, High Court of Sikkim.
21. Notice Board(s).
22. File and
23. Guard file.


08/07/2024
SENIOR SYSTEM OFFICER